

PRL. CIVIL JUDGE AND JMFC, TIPTUR
Sri. Chandan S
ADDL. CIVIL JUDGE (JR. DN.) & JMFC
Cause List Date: 01-07-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	P.C.R. 38/2019 (For clarification,)		H.P. Thimmaraju Vs M.V. Mohan	G. Manjanna
Cases listed below are adjourned due to Covid 19				
2	C.C. 248/2020 (Issue NBW to Accused)	21-07-2020 (11:00-12:00 AM)	Honnavalli Police Vs Ramaiah	State by Complainant
3	C.C. 905/2017 (For Charge,)	21-07-2020 (11:00-12:00 AM)	Honnavalli Police Vs Yogeesha	

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1	O.S. 122/2020 (SUMMONS) IA/1/2020 IA/2/2020		K.V. Jayalakshmi Vs Shivarajaiah	Lakshman.H
2	O.S. 376/2016 (For Objection)		Roopavathi Vs Nanjamari	
(O.S./0000376/2016)				
: O.S./0000376/2016				
3	FDP 5/2018 (For Objection)		Radhamani Vs Mahadevaiah	M.B.Karunakara
4	H.R.C. 2/2019 (For Objection)		M.S. Vasudevamurthy Vs Prathibha	S.K. Sathyanarayana
5	O.S. 350/2019 (For Objection) IA/1/2019		Nagendra Shetty Vs Narayanaswamy	V.N. Nagesh
6	EX 17/2020 (For Objection)		T. Vagish Pandith Vs G.N. Vishwanath	Nagabhushan T.N
7	EX 18/2020 (For Objection)		Indian Overseas Bank ,Represented by its Manager Manojkumar Banjare Vs M/S Kavya Enterprises by its partner H. Ravi	Udayakumar T.K
8	O.S. 506/2014 (HEARING) IA/1/2014 IA/2/2014		GOWRAMMA Vs BASAVARAJU	S.SOMASUNDAR
9	O.S. 374/2018 (Objection on IA) IA/1/2018 IA/2/2018 IA/3/2018		Vidhya @ Vindya Vs The Special Land Acquisition Officer	Thimmaiah M.
10	O.S. 372/2018 (Settelment) IA/1/2018 IA/2/2018		Borappa Vs Thimmappa	Lakshman.H
11	O.S. 382/2018 (Settelment)		Neelakantaswamy Vs Soumya	Bharathraju
12	EX 18/2019 (Settelment)		Syndicate Bank Vs Syed Rahmath Ulla	Mohamed Afroze Ahamed

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13	O.S. 46/2019 (Settlement) IA/1/2019		Dhanlakshmi Vs Saraswathi	M.R. Girish
14	EX 48/2019 (Settlement)		Syndicate Bank Vs B.D.Manjunath	Mohamed Afroze Ahamed
15	EX 50/2019 (Settlement)		Syndicate Bank Vs A.B.Ganes Shyam	Mohamed Afroze Ahamed
16	O.S. 132/2019 (Settlement)		State Bank of India Vs Sampathkumar A.S.	Yogananda.M.K
17	O.S. 86/2019 (Plaintiff Evidence)		Canara Bank Vs Ayesha Sultana Khanum	Nagabhushan T.N
18	O.S. 138/2019 (Plaintiff Evidence)		T.M.Pruthvi Raj Vs G.Shivaswamy	Nagabhushan T.N
19	O.S. 208/2019 (Plaintiff Evidence)		Jayamma @ Jayalakshmi Vs Lakkamma	Lingappa.K.B
20	O.S. 372/2017 (ORDERS)		Shobha Vs Jayamma	
21	FDP 10/2014 (For clarification,)		H.S.MALLESHAPPA Vs H.E.SHANKARAI AH @ SHANKARAPPA	K.B.LINGAPPA
22	O.S. 176/2016 (For clarification,)		Shivagangamma Vs M.N. Siddalingappa	
Cases listed below are adjourned due to Covid 19				
23	O.S. 53/2018 (NOTICE)	21-07-2020 (11:00-12:00 AM)	State Bank of India Vs Vedavathi G.C	
24	O.S. 304/2018 (NOTICE) IA/1/2018	21-07-2020 (11:00-12:00 AM)	Javarappa Vs Rathnamma	Basavaraja.T
25	EX 60/2018 (NOTICE)	21-07-2020 (11:00-12:00 AM)	B. Shivaprasad Vs K.R. Annapoornamma	S.M. Shivashankar
26	EX 16/2019 (NOTICE)	21-07-2020 (11:00-12:00 AM)	Syndicate Bank Vs Eraiah	Mohamed Afroze Ahamed
27	EX 28/2019 (NOTICE)	21-07-2020 (11:00-12:00 AM)	Syndicate Bank Vs Vasantha Kumari	Mohamed Afroze Ahamed

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28	EX 30/2019 (NOTICE)	21-07-2020 (11:00-12:00 AM)	Syndicate Bank Vs Ghouse Khan	Mohamed Afroze Ahamed
29	EX 32/2019 (NOTICE)	21-07-2020 (11:00-12:00 AM)	Syndicate Bank Vs Puttaiah	Mohamed Afroze Ahamed
30	EX 38/2019 (NOTICE)	21-07-2020 (11:00-12:00 AM)	Syndicate Bank Vs Panchakshamma	Mohamed Afroze Ahamed
31	O.S. 292/2015 (Cross of PW1) IA/2/2015 IA/1/2015	21-07-2020 (11:00-12:00 AM)	M.CHANDRASHEKAR Vs SHIVANNA	H. LAKSHMAN
32	EX 16/2013 (Steps)	21-07-2020 (11:00-12:00 AM)	SRI.RAM CHITS TIPTUR Vs ANILKUMAR AND ANOTHER	
33	EX 100/2013 (Steps)	21-07-2020 (11:00-12:00 AM)	S.D.JAYARAMA LEGAL OFFICER AND GPA HOLDER OF SRI RAM CHITS TIPTUR Vs SURESH .B	VASANTH KUMAR.D.
34	EX 20/2014 (Steps)	21-07-2020 (11:00-12:00 AM)	THE MANAGER PRIMARY CO- OP.AGRICULTURAL RURAL DEVELOPMENT BANK LTD. TIPTUR Vs K.S.MAHADEVIAIAH	C.CHANNEGOWDA
35	EX 36/2014 (Steps)	21-07-2020 (11:00-12:00 AM)	THE MANAGER PRIMARY CO- OP.AGRICULTURE RURAL DEVELOPMENT BANK LTD. TIPTUR Vs C.L.BASAPPA	
36	EX 63/2014 (Steps)	21-07-2020 (11:00-12:00 AM)	SHANKARA Vs H.R. SHEKAREGOWDA	
37	EX 17/2017 (Steps)	21-07-2020 (11:00-12:00 AM)	Karnataka Bank Ltd., Vs G.B.Rangaswamy	
38	O.S. 295/2017 (Steps) IA/1/2017	21-07-2020 (11:00-12:00 AM)	C.K. Manjunath Vs Kempaiah	K.N. GURURAJ
39	EX 50/2017 (Steps)	21-07-2020 (11:00-12:00 AM)	MALLIKARJUNA SWAMY Vs SRI.S.P. GIRISH	
40	EX 15/2018 (Steps)	21-07-2020 (11:00-12:00 AM)	G.B. Kantharaju Vs Jabiulla Sab	Somasundar S

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41	EX 28/2018 (Steps)	21-07-2020 (11:00-12:00 AM)	Sri.Ram Chits(K) Pvt.Limited Vs Shanvaz	Banashankar
42	O.S. 360/2018 (Steps)	21-07-2020 (11:00-12:00 AM)	State Bank of India Vs A. Rajanna	Lakshman.H
43	EX 12/2019 (Steps)	21-07-2020 (11:00-12:00 AM)	Syndicate Bank Vs Jameer	Mohamed Afroze Ahamed
44	EX 26/2019 (Steps)	21-07-2020 (11:00-12:00 AM)	Syndicate Bank Vs Imran Pasha	Mohamed Afroze Ahamed
45	O.S. 148/2019 (Steps) IA/1/2019	21-07-2020 (11:00-12:00 AM)	C. Nagaraju Vs M.D. Ravikumar	Shobhadevi. S.V
46	EX 80/2019 (Steps)	21-07-2020 (11:00-12:00 AM)	Shriram Chits (Karnataka)Pvt.Ltd., Vs Nagaraju C.L.	Banashankar K.B.
47	EX 105/2019 (Steps)	21-07-2020 (11:00-12:00 AM)	Chandramma Vs Ramalingegowda	M.R. Girish
48	O.S. 316/2019 (Steps) IA/3/2019 IA/4/2019 IA/1/2019 IA/2/2019	21-07-2020 (11:00-12:00 AM)	Lakshamma Vs Sannaguddaiah	M.R. Puttaraju
49	EX 144/2013 (Settlement)	21-07-2020 (11:00-12:00 AM)	SRI. RAM CHITSK PVT LTD. Vs N.B. PARVATHAMMA AND 4 OTHERS	
50	O.S. 222/2014 (Settlement)	21-07-2020 (11:00-12:00 AM)	RANGANATH Vs KRISHNAPPA	
51	FDP 8/2014 (Settlement)	21-07-2020 (11:00-12:00 AM)	CHANDRAMMA Vs B.ESHWARAPPA	SHIVKUMAR
52	O.S. 362/2015 (Settlement) IA/2/2015 IA/1/2015	21-07-2020 (11:00-12:00 AM)	RANGAMMA Vs PUTTASWAMAIAH @ PUTTASWAMY	K.B.LINGAPPA
53	EX 13/2016 (Amended Plaintiff)	21-07-2020 (11:00-12:00 AM)	Proprietor, Sri Channakeshava Investments, Birur town Vs Kempadevaiah	A.M. VIDYASHANKAR

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54	O.S. 187/2016 (Amended Plaintiff)	21-07-2020 (11:00-12:00 AM)	Eshwarappa Vs Ravishankara	
(O.S./0000187/2016)				
: O.S./0000187/2016				
55	O.S. 126/2009 (EVIDENCE) IA/3/2009 IA/4/2009 IA/7/2009 IA/6/2009 IA/2/2009 IA/1/2009 IA/5/2009	21-07-2020 (11:00-12:00 AM)	H.D. HUCHAPPA Vs SHIVANNA OTHERS	S.SOMASUNDAR
56	O.S. 284/2012 (EVIDENCE) IA/2/2012 IA/6/2012 IA/1/2012 IA/5/2012 IA/3/2012 IA/4/2012 IA/7/2012	21-07-2020 (11:00-12:00 AM)	AMBIKA Vs A1 HONNAPPA	DAYANANDA.K.R. S.SOMASUNDAR
57	O.S. 232/2014 (EVIDENCE) IA/1/2014 IA/2/2014	21-07-2020 (11:00-12:00 AM)	A.SELVI Vs MANJUNATHA	H.S.BASAVARAJU
58	O.S. 290/2014 (EVIDENCE) IA/1/2014 IA/2/2014	21-07-2020 (11:00-12:00 AM)	SOWBHAGYAMMA Vs K.R.NARAYANA	B.G.CHANDRAPPA
59	O.S. 394/2014 (EVIDENCE) IA/1/2014 IA/2/2014	21-07-2020 (11:00-12:00 AM)	KASHIRAO Vs GANGUBAI	M.C. NATARAJ
60	O.S. 44/2015 (EVIDENCE)	21-07-2020 (11:00-12:00 AM)	S.M. MARULASIDDAPPA Vs N. PARAMESHWARAPPA	K.N. GURURAJ
61	O.S. 86/2015 (EVIDENCE)	21-07-2020 (11:00-12:00 AM)	NEELAKANTASWAMY Vs VASANTHAMMA	N.C. ASHOK
62	O.S. 2/2015 (ORDERS) IA/2/2015 IA/1/2015	21-07-2020 (11:00-12:00 AM)	HUCHAIAH Vs DODDARANGAIAH	S.SOMASUNDAR
63	O.S. 86/2014 (SUMMONS) IA/1/2014 IA/2/2014	21-07-2020	GANGADHARAIAH Vs NEELAMMA	G.S. NAGARAJ

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64	O.S. 93/2017 (SUMMONS)	21-07-2020	State Bank of Mysore Vs Lakshmi B.R.	
65	O.S. 132/2018 (SUMMONS) IA/1/2018	21-07-2020	Bandamma Vs Kenchashetty @ Kenchappa	K.B.Balakrishna
66	FDP 21/2018 (commissioner report)	21-07-2020	Anusha Vs Siddappa	Ramaswamy Iyengar K.S
67	O.S. 410/2018 (SUMMONS)	21-07-2020	KAVERI GRAMEENA BANK Vs Sri Mahalakshmi Stree Shakathi Swasahaya Sangha	Vidyashankar A .M
68	O.S. 412/2018 (SUMMONS) IA/1/2018	21-07-2020	B.N. Krishnappa Rep by his PA Holder Dilip Prakash Vs Lakshamma	Udayakumar T.K
69	O.S. 418/2018 (SUMMONS) IA/1/2018 IA/2/2018	21-07-2020	H.R. Jayanth Vs Gurushanthamma	Nagabhushan T.N
70	O.S. 278/2019 (SUMMONS)	21-07-2020	H.R. Shankaranarayana Vs Hemavathi N.	Ramaswamy Iyengar K.S
71	O.S. 298/2019 (SUMMONS)	21-07-2020	Chandrappa Vs Lalithamma	Chandrappa B.G
72	O.S. 74/2020 (SUMMONS) IA/1/2020 IA/2/2020	21-07-2020	Hongegowda Vs Sheshanna	Jagadeesh.B.D
73	O.S. 82/2020 (SUMMONS) IA/1/2020	21-07-2020	Mahalingaiah Vs Channalingappa	N.V. Sachidanand
74	O.S. 98/2020 (SUMMONS) IA/1/2020	21-07-2020	Virupaksha Vs Syed Sadiq	K.R. Dayananda
75	O.S. 100/2020 (SUMMONS) IA/1/2020	21-07-2020	B.P.Shivakumar Vs Kamamma	T.M.Vijaykumar
76	O.S. 420/2014 (NOTICE)	21-07-2020	D.THAMMAIAHPPA Vs BASAVARAJU	H.C. RAMACHANDRAIAH
77	O.S. 234/2015 (NOTICE)	21-07-2020	AKKAMAHADEVI Vs REVANASIDDAIAH AND 4 OTHERS	BHARATHRAJ

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78	O.S. 416/2015 (NOTICE) IA/2/2015 IA/1/2015	21-07-2020	SHARATH Vs NARASIMHAIHAH	BASAPPA
79	FDP 4/2017 (NOTICE)	21-07-2020	B.S. Manjula Vs Sanna kempaiah	
80	EX 38/2014 (Steps)	21-07-2020 (11:00-12:00 AM)	THE MANAGER PRIMARY CO- OPERATIVE AGRICULTURE RURAL DEVELOPMENT BANK LTD TIPTUR. Vs SHANKAR SINGH	

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1	C.C. 87/2016 (HEARING)		P.SUNANDAMURTHY Vs D.THIMMEGOWDA	P.SHIVANANJAPPA
Cases listed below are adjourned due to Covid 19				
2	C.C. 1014/2017 (Cross of PW1)	10-08-2020 (11:00-12:00 AM)	Dinesh Vs Rajashekar	
3	C.C. 572/2019 (Issue NBW to Accused)	10-08-2020 (11:00-12:00 AM)	Tiptur Rural Police Station Vs Ajay V.	State by Complainant
4	C.C. 622/2019 (Issue NBW to Accused)	10-08-2020 (11:00-12:00 AM)	Karnataka State by H. Suresh Vs Ganesh V.S.	State by Complainant
5	C.C. 632/2019 (Issue NBW to Accused)	10-08-2020 (11:00-12:00 AM)	Tiptur Rural Police Station Vs Manjunath	State by Complainant
6	C.C. 62/2020 (Issue NBW to Accused)	10-08-2020 (11:00-12:00 AM)	Kibbanahalli Police Vs Hanumantharaya	State by Complainant
7	C.C. 2200/2014 (EVIDENCE)	10-08-2020 (11:00-12:00 AM)	RURAL P.S. TIPTUR Vs KARUNA ANOTHER	
8	C.C. 2506/2014 (EVIDENCE)	10-08-2020 (11:00-12:00 AM)	K.B. CROSS P.S. Vs AMJAD KHAN	
9	C.C. 30/2015 (EVIDENCE)	10-08-2020 (11:00-12:00 AM)	K.B. CROSS P.S. Vs VISHWANATHA	
10	C.C. 281/2016 (EVIDENCE)	10-08-2020 (11:00-12:00 AM)	Tiptur Rural Police Station Vs Chappadi Siddaiah	
11	C.C. 474/2016 (EVIDENCE)	11-08-2020 (11:00-12:00 AM)	Kibbanahalli Police Vs Mohmed Ismail	
12	C.C. 475/2016 (EVIDENCE)	11-08-2020 (11:00-12:00 AM)	Kibbanahalli cross Police Vs MANJUNATHA S	C.V
(C.C./0000475/2016)				
: C.C./0000475/2016				
13	C.C. 670/2016 (EVIDENCE)	11-08-2020 (11:00-12:00 AM)	Tiptur Rural Police Station Vs Narasimharaju P.N.	
(C.C./0000670/2016)				
: C.C./0000670/2016				

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14	C.C. 838/2016 (EVIDENCE)	11-08-2020 (11:00-12:00 AM)	Tiptur Rural Police Station Vs Honnegowda	
15	C.C. 842/2016 (EVIDENCE)	11-08-2020 (11:00-12:00 AM)	Tiptur Rural Police Station Vs Shivaraju	
16	C.C. 872/2016 (EVIDENCE)	11-08-2020 (11:00-12:00 AM)	Tiptur Rural Police Station Vs Naveen K.S.	
(C.C./0000872/2016)				
: C.C./0000872/2016				
17	C.C. 897/2016 (EVIDENCE)	11-08-2020 (11:00-12:00 AM)	Kibbanahalli Police Vs PRABHU CT	M.S
(C.C./0000897/2016)				
: C.C./0000897/2016				
18	C.C. 1018/2016 (EVIDENCE)	11-08-2020 (11:00-12:00 AM)	The PSI K.B. Cross police Vs Arjun P	
19	C.C. 1490/2016 (EVIDENCE)	11-08-2020 (11:00-12:00 AM)	Tiptur Rural Police Station Vs Krishnappa	
20	C.C. 140/2018 (EVIDENCE)	12-08-2020 (11:00-12:00 AM)	Kibbanahalli Police Vs Venkatesh babu H.V.	
21	C.C. 707/2019 (APPEARANCE OF ACCUSED)	12-08-2020 (11:00-12:00 AM)	Tiptur Rural Police Station Vs Rathnakumarswamy	State by Cmplainant
22	C.C. 717/2019 (APPEARANCE OF ACCUSED)	12-08-2020 (11:00-12:00 AM)	Tiptur Rural Police Station Vs Jagadeesh H.T.	State by complainant
23	C.C. 718/2019 (APPEARANCE OF ACCUSED)	12-08-2020 (11:00-12:00 AM)	Tiptur Rural Police Station Vs Jeevan Kumar	State by Complainant
24	C.C. 65/2020 (APPEARANCE OF ACCUSED)	12-08-2020 (11:00-12:00 AM)	N.S. Ravisha Vs Vinay H.C.	Venu
25	C.C. 138/2020 (APPEARANCE OF ACCUSED)	12-08-2020 (11:00-12:00 AM)	Tiptur Rural Police Station Vs Prمود G.	State by complainant
26	P.C.R. 23/2020 (FIRST HEARING)	12-08-2020 (11:00-12:00 AM)	Ravish Vs Anis Rehaman	M.R. Puttaraju
27	C.C. 1885/2015 (EVIDENCE)	12-08-2020 (11:00-12:00 AM)	RURAL P.S. TIPTUR Vs MANJULA 2 OTHERS	

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28	C.C. 1967/2015 (EVIDENCE)	12-08-2020 (11:00-12:00 AM)	K.B. CROSS P.S. Vs SATHISHA	
29	C.C. 2021/2015 (EVIDENCE)	12-08-2020 (11:00-12:00 AM)	K.B. CROSS P.S. Vs JAGADAMBA 3 OTHERS	
30	C.C. 2407/2015 (EVIDENCE)	12-08-2020 (11:00-12:00 AM)	TOWN P.S. TIPTUR Vs GANGADHAR ALIAS THALEKALU GANGA RAKESH	
31	C.C. 44/2016 (EVIDENCE)	12-08-2020 (11:00-12:00 AM)	K.B. CROSS P.S. Vs DEVARAJA A.S.	
32	C.C. 833/2016 (EVIDENCE)	12-08-2020 (11:00-12:00 AM)	Town Police Vs Raghu	
(C.C./0000833/2016)				
: C.C./0000833/2016				
33	C.C. 837/2016 (EVIDENCE)	12-08-2020 (11:00-12:00 AM)	Tiptur Rural Police Station Vs Shivanna @ Patel Shivalingaiah	
34	C.C. 941/2016 (EVIDENCE)	13-08-2020 (11:00-12:00 AM)	Tiptur Rural Police Station Vs CHANDRAKUMAR	H.S.BASAVARAJU
(C.C./0000941/2016)				
: C.C./0000941/2016				
35	C.C. 840/2016 (EVIDENCE)	13-08-2020	Tiptur Rural Police Station Vs Vedamurthy	
(C.C./0000840/2016)				
: C.C./0000840/2016				
36	C.C. 873/2016 (EVIDENCE)	13-08-2020	Tiptur Rural Police Station Vs Kumara. C	
37	C.C. 901/2016 (EVIDENCE)	13-08-2020	Kibbanahalli Police Vs Manjunatha D.S.	
(C.C./0000901/2016)				
: C.C./0000901/2016				
38	C.C. 1464/2016 (EVIDENCE)	14-08-2020 (11:00-12:00 AM)	Kibbanahalli Police Vs KANNAN	

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39	C.C. 1533/2016 (EVIDENCE)	14-08-2020 (11:00-12:00 AM)	Tiptur Rural Police Station Vs Shivaha	
(C.C./0001533/2016)				
: C.C./0001533/2016				
40	C.C. 76/2017 (EVIDENCE)	14-08-2020 (11:00-12:00 AM)	Tiptur Rural Police Station Vs Roopa. M.S	
41	C.C. 107/2017 (EVIDENCE)	14-08-2020 (11:00-12:00 AM)	Town Police Vs JANAKAMMA	M.D
(C.C./0000107/2017)				
: C.C./0000107/2017				
42	C.C. 266/2017 (EVIDENCE)	14-08-2020 (11:00-12:00 AM)	Tiptur Rural Police Station Vs Somashekar	
(C.C./0000266/2017)				
: C.C./0000266/2017				
43	C.C. 647/2017 (EVIDENCE)	14-08-2020 (11:00-12:00 AM)	Kibbanahalli Police Vs Ashwatha	
44	C.C. 745/2017 (EVIDENCE)	14-08-2020 (11:00-12:00 AM)	Tiptur Rural Police Station Vs Manjunatha	H.S. SURABHI DHENU
(C.C./0000745/2017)				
: C.C./0000745/2017				
45	C.C. 310/2018 (EVIDENCE)	14-08-2020 (11:00-12:00 AM)	Kibbanahalli Police Vs Raghuveera	Muniraju
46	C.C. 1801/2012 (Call on)	14-08-2020 (11:00-12:00 AM)	M/s Kalpataru Products Rep by S.S. Santosh Kumar Vs Kiran Detective Security Force	
47	C.C. 465/2019 (For Plea)	17-08-2020 (11:00-12:00 AM)	Tiptur Rural Police Station Vs Basavaraju	State by Complainant
48	C.C. 481/2019 (For HBC)	17-08-2020 (11:00-12:00 AM)	Tiptur Rural Police Station Vs Shivanna	State by Complainant
49	C.C. 64/2020 (For Plea)	17-08-2020 (11:00-12:00 AM)	Excise Police Station, Tiptur Vs Shivanna	State by Complainant

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1	FDP 15/2018 (For Objection)		Neelamma Vs Veerabhadrappa	Ramaswamy Iyengar K.S
2	O.S. 267/2018 (For Objection) IA/1/2018		Ganganna A.B. Vs Nagaraju	Udayakumar T.K
3	O.S. 61/2019 (Writer Statement)		H.B. Bhagya Vs Mahesh K. Bhyrate	Somasundar S
4	O.S. 19/2015 (HEARING) IA/2/2015 IA/1/2015		BALASUBRAMANYA Vs SHANMUKHAPPA	B.G.CHANDRAPPA
5	O.S. 25/2015 (Hearing on IA)		SAVITHRAMMA Vs BOREGOWDA	KSRI
6	O.S. 445/2015 (Hearing on IA) IA/1/2015		PREMA Vs GANGAMMA	N.R. RAGHAVENDRA
7	O.S. 33/2015 (ARGUMENTS) IA/2/2015 IA/1/2015		G.S.KEMPEGOWDA Vs G.S.RANGASWAMY	K.S. RAMASWAMY IYENGAR
8	O.S. 397/2013 (JUDGMENTS)		REVANNA AND OTHERS Vs CHIEF SECRETARY AND OTHERS	H.NAGARAJA
9	O.S. 172/2017 (JUDGMENTS)		Shivananjaiiah alias Shivanna Vs Shivashankaraiah	
(O.S./0000172/2017)				
: O.S./0000172/2017				
10	EX 12/2010 (Call on)		G.L. MOKSHAPPA Vs CHIKKANNA DEAD BY LRS	H.BASAVARAJU
11	EX 7/2013 (Call on)		SRI.RAM CHITS. P. LTD. TIPTUR Vs SUJATHA AND 4 OTHRRS	
12	EX 19/2013 (Call on)		SRI.RAM CHITS. TIPTUR Vs SWAMY M.K.	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	EX 31/2013 (Call on)		SRI RAM CHITS K PVT LTD REPRESENTED BY ITS LEGAL ASSISTANT AND GPA HOLDER S.D.JAYARAM Vs MALLIKARJUN OTHERS	VASANTH KUMAR.D.
14	EX 57/2013 (Call on)		SRI RAM CHITSK PVT. LTD. Vs KUMARASWAMY AND 4 OTHERS	
Cases listed below are adjourned due to Covid 19				
15	O.S. 281/2018 (SUMMONS)	13-07-2020 (11:00-12:00 AM)	Nagaraju Vs Narasimhaiah	G.B. Adarsh
16	EX 36/2020 (NOTICE)	13-07-2020 (11:00-12:00 AM)	Sadashiva Rao Vs C.S. Puttaswamy	Nagabhushan T.N
17	EX 37/2020 (NOTICE)	13-07-2020 (11:00-12:00 AM)	M. Mani Dead by his Lrs. Vs Suryabhanu	K.N. Gururaja
18	O.S. 345/2014 (Cross of PW1) IA/1/2014 IA/2/2014	13-07-2020 (11:00-12:00 AM)	SMT.BHARATHI Vs A.R. SOMASHEKHAR AND 13 OTHERS	
19	O.S. 195/2017 (EVIDENCE)	14-07-2020 (11:00-12:00 AM)	H.R. Muktha Vs Nanjundappa	
20	O.S. 225/2017 (EVIDENCE)	14-07-2020 (11:00-12:00 AM)	G.R. Raveesha Vs G.T. Putta Swamy Gowda	H.S. SURABHI DHENU
21	O.S. 143/2019 (EVIDENCE) IA/1/2019	14-07-2020 (11:00-12:00 AM)	B. Shivashankarappa Vs Mallanna	Somasundar S
22	O.S. 71/2020 (Sumons to Defendant/s)	14-07-2020 (11:00-12:00 AM)	Jayanna H.T. Vs H.Shivanna	Nataraju.M.C
23	O.S. 99/2020 (Sumons to Defendant/s) IA/1/2020	14-07-2020 (11:00-12:00 AM)	S.M.Prabhavathi Vs S.R.Gururaja	H.S.Krishnegowda
24	EX 101/2013 (Call on)	15-07-2020 (11:00-12:00 AM)	S.D.JAYARAMA LEGAL OFFICER AND GPA HOLDER SRI RAM CHITSTIPTUR Vs KRISHNAMURTHY	VASANTH KUMAR.D.

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Sri.Dasari Kranti Kiran
PRL. CIVIL JUDGE (JR. DN.) & JMFC
Cause List Date: 01-07-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
25	EX 139/2013 (Call on)	15-07-2020 (11:00-12:00 AM)	SRI. RAM CHITSK PVT LTD. Vs GIRISH S. BHUT AND ONE	
26	EX 169/2013 (Call on)	15-07-2020 (11:00-12:00 AM)	SRI. RAM CHITS PVT LTD Vs PRASANNA	
27	EX 21/2014 (Call on)	15-07-2020 (11:00-12:00 AM)	THE MANAGER PRIMARY CO- OP.AGRICULTURAL RURAL DEVELOPMENT BANK LTD. TIPTUR Vs T.KANTHARAJU	C.CHANNEGOWDA
28	EX 93/2013 (Call on)	20-08-2020 (11:00-12:00 AM)	N.G.RENUKARADHYA Vs PANDURANGA	K.S. RAMASWAMY IYENGAR

SENIOR CIVIL JUDGE AND JMFC, TIPTUR

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Cause List Date: 01-07-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>2-45 to 4-00</u>				
1	C.C. 329/2019 (For HBC)		State by Tiptur Town Police Vs Manjunatha @ Kalkere Manja	APP
2	C.C. 876/2019 (For HBC)		State by Tiptur Town Police Vs Muktiyar Ahamed	APP
Cases listed below are adjourned due to Covid 19				
3	C.C. 177/2020 (SUMMONS)	02-09-2020	Basaveshwara Institute of Technology by its H.N. Halappa Vs Career Today, by its Manoj Das	M.R. Girish
4	C.C. 984/2017 (Await Further Orders.)	02-09-2020	The Inspector of Legal Metrology, Bangalore Vs The Proprietor, Kandukuri Garments, Bhuleshwara, Mumbai	
5	C.C. 746/2018 (EVIDENCE)	02-09-2020	Sri. Gurukula Co-Operative Society Limited Vs S.S. Kumaraswamy	Shekar H.N
6	C.C. 415/2019 (EVIDENCE)	02-09-2020	Sridhar H.S. Vs Kavitha D Thakur	M.R. Puttaraju
7	C.C. 370/2019 (APPEARANCE OF ACCUSED)	02-09-2020	T.M. Arun Kumar Vs Gowri Shankar Construction by its Melappa	B. Mallikarjunaiah
8	C.C. 156/2020 (APPEARANCE OF ACCUSED)	02-09-2020	SriShankara Veerabhadreshwara Souharda Credit Co-Op Society Ltd, Tiptur by its Authorized Signatory Vs Kantharaju A	K.R. Dayananda
9	C.C. 56/2019 (EVIDENCE)	02-09-2020	C.S. Ramakrishnasetty Vs S.S.Basavaraju	Ramachandraiah.H.C
10	C.C. 349/2019 (EVIDENCE)	02-09-2020	Gurukula Co-Operative Society Limited by its K.S. Ningappa Vs Lokesh	Shekar H.N
11	C.C. 711/2019 (EVIDENCE)	02-09-2020	M/s Sree Gurumallikarjunaswamy vividoddesha Sahakara Sanga Niyamitha Vs Lokesh	Nataraju.M.C

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
12	C.C. 584/2017 (NBW to Accused)	02-09-2020	State by Tiptur Town Police Vs YATHISH KUMAR	SRI.A.P.P.
(C.C./0000584/2017)				
: C.C./0000584/2017				
13	C.C. 56/2018 (NBW to Accused)	02-09-2020	M/s Akshayakalpa Farms and Foods Pvt. Ltd, Tiptur. Vs Smt.Sunitha	B.N.A.
(P.C.R./0000082/2017)				
14	C.C. 60/2018 (NBW to Accused)	02-09-2020	State by Tiptur Town Police Vs Rathnamma	
15	C.C. 127/2018 (NBW to Accused)	02-09-2020	M/s Nandini Co-opetative Society Ltd. TipturBy. G.P. Kusuma Vs Shankaralingaiah K.S.	D. Vasantakumar
16	C.C. 317/2018 (NBW to Accused)	02-09-2020	M/s Sree Gurumallikarjunaswamy vividoddesha Sahakara Sanga Niyamitha Vs Vedanthamurthy	B.C.B
17	C.C. 531/2018 (NBW to Accused)	02-09-2020	M/s AKSHATAKALPA FARMS AND FOODS PVT LTD. Vs A.N.Vinodkumar	Ajay.B.N
18	C.C. 647/2018 (NBW to Accused)	02-09-2020	M/s Akshayakalpa Farms and Foods Pvt. Ltd, Tiptur. Vs N.R.Kiran	B.N.Ajay
19	C.C. 648/2018 (NBW to Accused)	02-09-2020	M/s Akshayakalpa Farms and Foods Pvt. Ltd, Tiptur. Vs A.Sunitha	Ajay.B.N
20	C.C. 735/2018 (NBW to Accused)	02-09-2020	Sri. Gurukula Co-Operative Society Limited Its by K.S. Ningappa Vs K.D. Chandrashekhar	Shekar H.N
21	C.C. 736/2018 (NBW to Accused)	02-09-2020	Sri. Gurukula Co-Operative Society Limited Vs B.S. Jayamurthy	Shekar H.N

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
22	C.C. 756/2018 (NBW to Accused)	02-09-2020	Vasavi Cements, its by K.N. Ramaiah Vs D.G. Manjegowda	Ajay.B.N
23	C.C. 859/2018 (NBW to Accused)	02-09-2020	State by Tiptur Town Police Vs C.V. Muniraju	person
24	C.C. 861/2018 (NBW to Accused)	02-09-2020	Shadakshari Vs Yogeesha	Somasundar S
25	C.C. 865/2018 (NBW to Accused)	02-09-2020	M/s Akshayakalpa Farms and Foods Pvt. Ltd, Tiptur. Vs R.V. Ravikumar	Ajay.B.N
26	C.C. 868/2018 (NBW to Accused)	02-09-2020	Prakash M.N. Vs B. Harsha	B.G. Krishnamurthy
27	C.C. 869/2018 (NBW to Accused)	02-09-2020	M/s Akshayakalpa Farms and Foods Pvt. Ltd, Tiptur. Vs C. Venkatesh	Ajay.B.N
28	C.C. 879/2018 (NBW to Accused)	02-09-2020	M/s Akshayakalpa Farms and Foods Pvt. Ltd, Tiptur. Vs R.V. Ravikumar	Ajay.B.N
29	C.C. 880/2018 (NBW to Accused)	02-09-2020	M/s Akshayakalpa Farms and Foods Pvt. Ltd, Tiptur. Vs H.N. Venugopal	Ajay.B.N
30	C.C. 882/2018 (NBW to Accused)	02-09-2020	M/s Akshayakalpa Farms and Foods Pvt. Ltd, Tiptur. Vs G.V. Manjunatha	Ajay.B.N
31	C.C. 899/2018 (NBW to Accused)	02-09-2020	Bidarambika Enterprises, Its by Raveesh Vs Sri. Aneesh Rahman	M.R. Puttaraju
32	C.C. 1034/2018 (NBW to Accused)	02-09-2020	M/S Nandini Milk Producers Credit Co-operative Society Vs Mohankumar C.B.	D. Vasanthakumar
33	C.C. 1075/2018 (NBW to Accused)	02-09-2020	M/s Nandini Co-opetative Society Ltd. Tiptur Vs Jayakumar M.R	D Vasanthakumar
34	C.C. 10/2019 (NBW to Accused)	02-09-2020	H.N. Chandrakantha Vs Lakshmi Narayana	M.R. Puttaraju

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
35	C.C. 208/2019 (NBW to Accused)	02-09-2020	M/s Sree Gurumallikarjunaswamy vividoddesha Sahakara Sanga Niyamitha Vs Kempadevamma L.B.	D.Vasanthakumar
36	C.C. 230/2019 (NBW to Accused)	02-09-2020	State by Tiptur Town Police Vs Irfan Pasha	APP
37	C.C. 285/2019 (NBW to Accused)	02-09-2020	Gurukula Co-Operative Society Limited by its K.S. Ningappa Vs D.R. Parameshwarappa	Nagaraja G.S.
38	C.C. 321/2019 (NBW to Accused)	02-09-2020	M/s Sree Gurumallikarjunaswamy vividoddesha Sahakara Sanga Niyamitha Vs Yathish	D. Vasanthkumar
39	C.C. 702/2019 (NBW to Accused)	02-09-2020	M/s Sree Gurumallikarjunaswamy vividoddesha Sahakara Sanga Niyamitha Vs Abhilash M.S.	Nataraju.M.C
40	C.C. 910/2019 (NBW to Accused)	02-09-2020	M/s Sree Gurumallikarjunaswamy vividoddesha Sahakara Sanga Niyamitha Vs Vinay	Nataraju.M.C

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Cause List Date: 01-07-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11:00-12:00 AM				
1	O.S. 42/2018 (Hear on IA.) IA/1/2018		Ramesh babu Vs Sheik Mohidin	Sreedhara.N.N
2	R.A. 13/2014 (ARGUMENTS)		ADIL PASHA Vs S.ABDUL RAHMAN	S.SOMASUNDAR
3	R.A. 11/2015 (ARGUMENTS)		M.N. RAGHUPATHINAIDU @ TIPTUR RAGHU Vs B.DNANALAKSHMI WO SHIVAIAH.	
4	R.A. 30/2016 (ARGUMENTS)		Sathisha Vs Nagarathnamma	
5	M.A. 10/2016 (ARGUMENTS)		H.S.Renukamma Vs H.M.Virupakshaiah	MBK
(M.A./0000010/2016)				
: M.A./0000010/2016				
6	R.A. 29/2017 (ARGUMENTS) IA/1/2017		Sridhara Vs K.P.vijayalakshmi	
7	R.A. 51/2017 (ARGUMENTS) IA/1/2017		Shivabasvaiah Vs Chikkanna	HPM
(R.A./0000051/2017)				
: R.A./0000051/2017				
8	M.A. 1/2018 (ARGUMENTS)		Commisisioner Vs Kamakshamma	Karunakar.M.B
9	R.A. 28/2016 (ARGUMENTS)		Shashidhara Vs Anandamurthy	
10	R.A. 54/2016 (ARGUMENTS)		Kariyamma Vs B.M.Rajappa	KSRI
(R.A./0000054/2016)				
: R.A./0000054/2016				
11	R.A. 19/2017 (ARGUMENTS)		Muniswamy Vs Yashodamma	KSRI
(R.A./0000019/2017)				
: R.A./0000019/2017				

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Cause List Date: 01-07-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
12	R.A. 31/2017 (ARGUMENTS)		Ramakka Vs Narasamma	
13	R.A. 44/2017 (ARGUMENTS)		Vishwanatha Vs Shashikala	
14	R.A. 46/2017 (ARGUMENTS) IA/2/2017 IA/1/2017		Mallikarjunaiah Vs Shashidhara	BGC
(R.A./0000046/2017) : R.A./0000046/2017				
15	R.A. 49/2017 (ARGUMENTS)		S.Jayamma Vs Kamalakshamma.S.	SS
(R.A./0000049/2017) : R.A./0000049/2017				
16	R.A. 54/2017 (ARGUMENTS) IA/1/2017		Channabasappa Vs Nagaraju	HPM
(R.A./0000054/2017) : R.A./0000054/2017				
17	M.A. 2/2018 (ARGUMENTS)		R.M. Mallikarjuna Swamy Vs Mahadevaiah	T.K. Raghu
18	R.A. 14/2019 (ARGUMENTS)		Nanjappa Vs Basavalinpappa	S. Somasundar
Cases listed below are adjourned due to Covid 19				
19	O.S. 4/2015 (Steps) IA/2/2015 IA/1/2015 IA/3/2015	02-09-2020	SMT. B.R. POORNIMA Vs B.S.BASAVALINGAPPA	
20	O.S. 29/2017 (Amendment on plaint) IA/2/2017 IA/1/2017	02-09-2020	Praveenkumar Vs T.M. Sharath	
21	O.S. 33/2017 (Amended plaint)	02-09-2020	The Kalpatharu Grameena Bank Vs S.Nagaraju	HL
(O.S./0000033/2017) : O.S./0000033/2017				

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
22	O.S. 40/2018 (Plaintiff Evidence)	02-09-2020	M/S Dhanalakshmi Traders Its by C.S. Ramesh Vs George Electrical Engineer and contractors Its by C. Jacob	Ramaswamy Iyengar K.S
23	O.S. 49/2018 (Steps)	02-09-2020	Kathyayini Vs Yashoda @ Mytra	Somasundar S
24	M.C. 87/2018 (Objection to Main Petition.)	02-09-2020	G. Ganesh Banakara Vs S.L. Sunitha @ Nagarathna	N.R. Raghavendra
25	O.S. 26/2019 (Await Summons) IA/1/2019 IA/2/2019	02-09-2020	Shobha Vs K.S. Ravi	B.N. Ajay
26	O.S. 53/2019 (Amended plaint)	02-09-2020	State Bank of India Vs Shivamma	Yogananda.M.K
27	O.S. 54/2019 (Plaintiff Evidence)	02-09-2020	State Bank of India Vs H.M. Mahalingappa	Yogananda.M.K
28	O.S. 61/2019 (SUMMONS)	02-09-2020	State Bank of India By its Manager Sanjeet Kumar Vs K.N. adaveesharadhya Pandith	Nagabhushan T.N
29	O.S. 69/2019 (Plaintiff Evidence) IA/1/2019 IA/2/2019	02-09-2020	Mamatha Vs Shivanna	Ramaswamy Iyengar K.S
30	O.S. 72/2019 (Plaintiff Evidence) IA/1/2019	02-09-2020	Praveen Kumar N. Vs K.S. Shivabasappa	G. Manjanna
31	Misc 3/2019 (Await Notice.)	02-09-2020	G.S. Ambika Vs G.S. Renukaradhya dead by LRs	H.S. Bhasmangi Rudraiah
32	R.A. 9/2020 (Steps) IA/1/2020 IA/3/2020 IA/2/2020	02-09-2020	T.N.Devaraju Vs S.Manjunatha	Jagadeesh.B.D
33	EX 3/2020 (Await Notice.)	02-09-2020	N.S. Manjunatha Vs A.S.Mamatha	Nagabhushan T.N
34	R.A. 18/2020 (Await Notice.) IA/1/2020	02-09-2020	Somashekara Vs Shivaprasad	Ramaswamy Iyengar K.S
35	O.S. 8/2020 (SUMMONS)	02-09-2020	CANARA BANK Vs Vijayalakshmi	Nagabhushan T.N

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
36	O.S. 9/2020 (SUMMONS)	02-09-2020	CANARA BANK Vs H C Shivakumar	Nagabhushan T.N
37	O.S. 6/2013 (Settlement.) IA/1/2013 IA/2/2013	02-09-2020	KEMPANANJAMMA Vs T.C.PANCHAKSHARIAH	K.S. RAMASWAMY IYENGAR
38	M.C. 27/2013 (NOTICE)	02-09-2020	G.V.RAJAKUMAR Vs SMT.D.K.KRUPA	
39	EX 21/2014 (NOTICE)	02-09-2020	R.M.RENUKARADHYA Vs KUMAR	T.N.NAGABHUSHAN
40	Misc 5/2014 (NOTICE)	02-09-2020	SHARADAMMA Vs MALLIKARJUNAIAH DEAD BY LRS	B.H.DAYANANDA
41	O.S. 21/2015 (Objection to IA.)	02-09-2020	SMT.K.S.BHAGYALAKSHMI Vs SRI.K.S.GANGADHARIAH	S.M.SHIVASHANKAR
42	O.S. 23/2016 (Further cross of DW.)	02-09-2020	Gowramma Vs Shankarappa	BSJ
(O.S./0000023/2016)				
: O.S./0000023/2016				
43	L.A.C. 5/2017 (Petitioner Evidence.)	02-09-2020	S.M.Lakshmiddevamma Vs Land Acquisition officer	MRG
(L.A.C./0000005/2017)				
: L.A.C./0000005/2017				
44	M.C. 71/2017 (Objection to IA.)	02-09-2020	Udaykumar Vs Kempadevamma	FOUZIA KHANUM
(M.C./0000071/2017)				
: M.C./0000071/2017				
45	R.A. 72/2017 (Petitioner Evidence.) IA/1/2017	02-09-2020	Uma Vs Shivashankarappa	Somasundar S
46	R.A. 77/2017 (Amended Appeal memo) IA/1/2017	02-09-2020	M. Channabasavaiah Vs Lakshmiddevamma	Somasundar S
47	M.C. 23/2018 (Await Mediation report.)	02-09-2020	S.L.Sunitha @ Nagarathna Vs G.Ganesh @ Banakara	M.R.Girish

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Cause List Date: 01-07-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
48	R.A. 60/2018 (NOTICE) IA/1/2018	02-09-2020	Jayalakshamma Vs M.S.Kumarswamy	Nagabhushan T.N
49	O.S. 34/2018 (Referred to Mediation) IA/1/2018	02-09-2020	Shashikala Vs Bharath	Udayakumar T.K

V Addl. District and Sessions Judge, Tiptur
Sri. SHIVAKUMARA B
V Addl. District and Sessions Judge
Cause List Date: 01-07-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00-12:00 AM</u>				
1	SC 10018/2015 (ARGUMENTS)		State by Honnavalli Police Vs NAGARAJU	PP Yogananda.M.K
(SC/0010018/2015)				
: SC/0010018/2015				
2	CRL.R.P. 10004/2019 (ARGUMENTS) IA/1/2019		Daynand @ Basavaraju Vs Latha	Sathish.B Sreedhara.N.N
3	CRL.R.P. 10020/2019 (ARGUMENTS)		B.T. Srinivasa Vs Rajanna	Krishnamurthy.B.G Mahalingappa.H.P
4	CRL.R.P. 10021/2019 (ARGUMENTS)		B.T. Srinivasa Vs M.K. Huchegowda	Krishnamurthy.B.G Mahalingappa.H.P
5	CRL.R.P. 10022/2019 (ARGUMENTS)		Chidananda Vs K.P. Roopa	Somasundar S
6	CRL.R.P. 10038/2019 (ARGUMENTS) IA/1/2019		R.S. Channegowda Vs Gangamma	B.P.Rajendraprasad Somasundar S
7	CrI.Misc. 10157/2020 (ARGUMENTS)		Narasimhamurthy @ Narasimha Vs STATE BY TURUVEKERE POLICE	Venu.C Public Prosecutor
8	CrI.Misc. 10158/2020 (ARGUMENTS)		Lokesh alias Kaddi Vs State by Honnavalli Police	Nataraju.M.C
9	CRL.A 10016/2017 (JUDGEMENT)		M.N.Basavegowda Vs Turuvekere police	B.G.K P.P
(CRL.A/0010016/2017)				
: CRL.A/0010016/2017				
10	CRL.A 10024/2017 (JUDGEMENT)		Shivananda Vs STATE BY TIPTUR RURAL POLICE	sk PP
(CRL.A/0010024/2017)				
: CRL.A/0010024/2017				
11	CRL.A 10029/2018 (JUDGEMENT) IA/1/2018		STATE BY TURUVEKERE POLICE Vs Prakash	Public Prosecutor

V Addl. District and Sessions Judge, Tiptur

Sri. SHIVAKUMARA B

V Addl. District and Sessions Judge

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
12	CRL.A 10030/2018 (JUDGEMENT) IA/1/2018 IA/2/2018		MOHAMMAD KHALEED @ KHALEED Vs State by Tiptur Town Police, Tiptur	Sathish.B Public Prosecutor
13	CRL.A 10031/2018 (JUDGEMENT) IA/1/2018 IA/2/2018		MOHAMMAD KHALEED @ KHALEED Vs State by Tiptur Town Police, Tiptur	Sathish.B Public Prosecutor
<u>2-45 to 4-00</u>				
14	CrI.Misc. 10159/2020 (ARGUMENTS)		Byataiah H.K Vs State by Nonavinakere Police	Venu.C Public Prosecutor
15	CrI.Misc. 10160/2020 (ARGUMENTS)		Puttaraju Vs STATE BY HANDANAKERE POLICE	Krishnamurthy.B.G Public Prosecutor
16	CRL.A 10032/2018 (JUDGEMENT) IA/1/2018 IA/2/2018		MOHAMMAD KHALEED @ KAHLEED Vs State by Tiptur Town Police, Tiptur	Sathish.B Public Prosecutor
17	CRL.A 10035/2018 (JUDGEMENT)		Radhamma Vs Kantharaju	Sridhar.T.M
18	CRL.R.P. 10020/2018 (ORDERS) IA/1/2018		SELVARAJ Vs State by Chikkanayakanahalli Police	S Rajendra Public Prosecuotr
19	CrI.Misc. 10154/2020 (ORDERS)		Naveenkumar R. Vs State by Chikkanayakanahalli Police	M.Dakshinamurthy Public Prosecutor
20	CrI.Misc. 10155/2020 (ORDERS)		Lakshmakka @ Lakshmi Vs Excise P.S, Chikkanayakanahalli	G.Parameshwaraiah Public Prosecutor
21	CRL.A 10010/2019 (hear on I.A) IA/1/2019 IA/2/2019		Sanjay Vs K.S. Sunitha	Mohankumar S.V. Somasundar S
22	SC 10010/2020 (FOR OBJECTION)		State by Kibbanahally Police Vs Paramesh	PP

Cases listed below are adjourned due to Covid 19

V Addl. District and Sessions Judge, Tiptur
Sri. SHIVAKUMARA B
V Addl. District and Sessions Judge
Cause List Date: 01-07-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
23	CRL.R.P. 10041/2019 (await records)	31-07-2020	M. Lingappa Vs Tahashildar and Taluk Executive Magistrate	Krishnamurthy.B.G
24	CRL.R.P. 10006/2020 (await records)	31-07-2020	Choodamani Vs Venkatesh	Krishnamurthy.B.G

V Addl. District and Sessions Judge, Tiptur
Sri. SHIVAKUMARA B
V Addl. District and Sessions Judge
Cause List Date: 01-07-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>2-45 to 4-00</u>				
1	Civil Misc. 10032/2015 (ARGUMENTS) IA/1/2019		Huchamma Vs THE EXECUTIVE ENGINEER (KPTCL)	M.E.N H.L
(Civil Misc./0010032/2015)				
: Civil Misc./0010032/2015				
2	R.A. 10013/2018 (ARGUMENTS) IA/1/2018 IA/2/2018		Chandrashekaraiyah Vs A.M.Parashivamurthy	Channegowda.C
(R.A./0010013/2018)				
: R.A./0010013/2018				
3	P and SC 10003/2019 (ARGUMENTS)		Arunkumar D.T. Vs NIL	Udayashankar T T
Cases listed below are adjourned due to Covid 19				
4	M.V.C. 272/2018 (FOR OBJECTION)	21-07-2020	Jayamma Vs Sowbhagayamma	Sreedhara.K.S Gnanamurthy.H.S
5	M.V.C. 1214/2018 (FOR OBJECTION)	21-07-2020	Shashidar Vs M.B Umesh	H.R.Krishnamurthy Raghu.T.K
6	M.V.C. 730/2018 (written statement of R2)	22-07-2020	Suvarnamma Vs Sohan Singh	B. Shivakumar
7	M.V.C. 1082/2018 (written statement of R2)	22-07-2020	Dayanand Vs Jagadeesh R.M	Ramesh M.S. Exparte
8	M.V.C. 1083/2018 (written statement of R2)	22-07-2020	Chandrashekar Vs Jagadeesh.R.M	M.S.R Exparte
9	M.V.C. 1090/2018 (written statement of R2)	22-07-2020	Mahesh Vs Jagadeesh R.M	Ramesh M.S. Nataraju.M.C
10	M.V.C. 1129/2018 (written statement of R2)	22-07-2020	Sannanigaiah Vs Lokesh H.S	H.R.K Exparte
11	M.V.C. 1313/2019 (written statement of R2)	22-07-2020	Veena.S.G. Vs Shivakumar	Krishnamurthy H R BDJ
12	M.V.C. 1525/2019 (written statement of R2)	22-07-2020	Eraiah Vs Dhananjaya	Krishna Murthy.H.R

V Addl. District and Sessions Judge, Tiptur
Sri. SHIVAKUMARA B
V Addl. District and Sessions Judge
Cause List Date: 01-07-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	M.V.C. 1527/2019 (written statement of R2)	22-07-2020	Jayamma Vs Rukmini	Krishnamurthy.H.R
14	M.V.C. 1530/2019 (written statement of R2)	22-07-2020	Mallikarjunaiah Vs Harsha.B.M	Krishnamurthy.H.R
15	M.V.C. 1531/2019 (written statement of R2)	22-07-2020	Dilip.B Vs Shamsudeen.K.M	Krishnamurthy H R
16	M.V.C. 87/2020 (written statement of R2)	22-07-2020	Gangadhar Vs Nagaraju	Krishnamurthy H R
17	M.V.C. 172/2020 (written statement of R2)	22-07-2020	Pushpavathi Vs Mohamed Meraj Hasan	Krishnamurthy H R K S
18	EX 10032/2020 (NOTICE)	06-11-2020	M/s Vistaar Financial Services (P) Ltd Vs Shivaprasad	K.R. Dayananda
19	EX 10033/2020 (NOTICE)	06-11-2020	M/s Vistaar Financial Services (P) Ltd Vs Naveenkumar S.J.	K.R. Dayananda